## चमडा झौर खालें (निर्यात)

Written Answers

<sup>8</sup> ८४५. जी वात्मोकी : क्या कर्राणक्य सवा उथीय मंत्रों यह बतलाने की इपा करेंगे :

(क) १९५१-५२ वर्षं में भारत से निर्यात को गई विल्विष पशुओं की सालों की मांत्रा और उन पशुओं के नाम :

(ख) क्या सरकार को बिदित है कि यह व्यापार बिरता जा रहा है ;

(ग) यदि ऐसा है, तो उसके कारण ; तथा

(घ) इस व्यापार में रुगे हुए लौगों को त्तरकार क्या सुविधा देती है !

The Minister of Commerce (Shri Karmarkar): (a) A statement giving the information required is placed on the Table of the House. [See Appendix V, annexure No. 5.]

(b) and (c). There was a slump in the early part of this year on account of the general trade recession, but there has been a considerable improvement during the second half of the year.

(d) In addition to decontrolling the export of all varieties of leather and civilian leather goods including leather footwear. Government have taken the following steps;

- The import of leather and civilian leather goods including leather footwear has been banned;
- (ii) All Commercial Representatives abroad have been asked to develop markets for Ind'an leather in their respective spheres;
- (iii) Import of wattle bark, wattle extract and Quebrancho extract (essential vegetable tanning materials) has been placed on Open General Licence. The distribution and price of wattle bark and wattle extract is also controlled under the Supply and Prices of Goods Act, 1950, m

order to make it available to the industry at reasonable prices.

DOCUMENTARY FILM "IN INDIA"

\*846. Shri K. Subrahmanyam: (a) Will the Prime Minister be pleased to state whether Government are aware that a documentary film. entitled "In India", produced by Soviet film techni cians during a recent visit to this country, is being exhibited in Russia now?

(b) if the answer to part (a) above be in the affirmative, is it a fact that the film depicts the squalor and filh of the slum areas of some of our cities and contrasts them with the wealth and luxury allegedly enjoyed by foreigners in this country?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) Yes.

(b) The film shows the poverty of certain areas, but it also brings out some artistic and cultural aspects of India.

## UNECAFE SEMINAR

\*847. Shri Nau2das: Will the Minister of Commerce and Industry be pleased to state.

(a) whether it is a fact that under the auspices of the UNECAFE, a fitfeen-day Seminar was organised in India in October this year;

(b) whether the purpose of the Seminar was to find out ways and means to exploit fuel resources;

(c) who attended the Seminar on behalt of India and how was the selection made; and

(d) the outcome of the Seminar and the conclusions it has reached?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a), (b) and (d). Attention of the hon. Member is invited to the reply given in the House on the 26th November. 1952, to Starred Question No. 700 asked by Shri C. R. Chowdhary.

(c) A statement is laid on the Table of the House. [See Appundix V. annexure No. 6.]

## DISPLACED PERSONS FROM EAST PARISTAN

\*848. Shri Dasaratha Deb: Will the Minister of Rehabilitation he pleased to state:

(a) how many of the displaced persons who have migrated from Best

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Pakistan after July, 1952 have been given Government aid and the extent to which such aid was given: and

(b) how many displaced families have deserted these camps from Tripura and what are the reasons for their desertion<sup>2</sup>

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) (1) West Bengal— 51,425 displaced persons admitted to camps are getting doles.

(2) Bihar—442 displaced persons sheltered in a transit camp are getting doles.

(3) Tripura—Out of 75,888 displaced persons all except able bodied persons are getting cash doles.

(4) Cachar—Ad hoc relief was given to those who approached for some help.

(5) Assam—Most of the displaced persons are staying with their friends and relatives.

A statement showing the extent of financial assistance given to displaced persons in camps is laid on the Table of the House. [See Appendix V, annexure No. 7.]  $\cdot$ 

(b) No desertion has been reported from camps in Tripura.

MINORITY MINISTERS' JOINT TOUR

\*849. Shri A. C. Guha: Will the **Prime Minister** be pleased to state:

(a) whether the Ministers of Minorities of India and Pakistan have made any joint tour of East and West Bengal; and

(b) if so, (i) what areas they visited and for how long;

(ii) what was the purpose of such a tour;

(i(i) whether apart from the public statement, the Indian Minister of, Minorities has submitted any report to Government; and

(iv) what are the reasons for such large scale exodus of Minorities from East Bengai during the last three months up to 14th October, 1952?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) Yes.

(b) (i) The Minority Ministers of India and Pakistan jointly toured the Districts of Dacca, Barisal, Khulna and Jessore in East Bengal and 24 Parganas, Nadia, Howrah and Calcutta in West Bengal from the 24th to \$1st October 1952;

(ii) the main purpose of the tour was to dispel apprehensions about the passport system and the feelings of insecurity among minority communities.

(iii) Yes.

(iv) The reasons presumably are:

(I) a feeling of insecurity,

- (2) deteriorating economic conditions, and
- (3) apprehension at the introduction of the passport system and fear that this might lead to restriction of travel.

SETTLEMENT OF DISPLACED TRIBAL PEOPLE IN MANIPUR

•850. Shri Rishang Keishing: Will the Minister of Rehabilitation be pleased to state:

(a) whether the original Tribal and Meticl settlers of Saitol in Churachandpur area and Serrow in Sugnoo area in Manipur were forcibly ousted with the help of aimed police and displaced persons were rehabilitated on their lands;

(b) whether the land requisitioned by Government from the original settlers of Serrow alone for the purpose of rehabilitating displaced persons is over 200 acres;

(c) whether each refugee agriculturist has been allotted 5 acres of cultivable land against barely 23 acres of land to each original settler which is also on a higher ground that no water for cultivation can be obtained; and

(d) whether a canal about 2 miles long, 8 feet wide and 6 to 8 feet deep constructed by the original tribal settlers at the cost of Rs. 8.000/- and immense tabour is now within the heart of the lands of the displaced persons?

The Minister of Rebabilitation (Shri A. P. Jata): (a) to (d). The information is being collected and will be placed on the Table of the House in due course.

THONBAL COMMUNITY PROJECT SCREMES

\*851. Sbri L. J. Sinzh: Will the Minister of Planning be pleased to state:

(a) the extent and area covered by the Thonbal Conununity Project Schemes;